

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 1/14 in CP 46/12	IA 38/18, IA 97/17 in TP 35/16	For hearing	397/ 398	Mrs. Mangala Yuvaraj Nakade & Anr. Vs. Shree Basaveshwara Agro Foods Processing Ltd. & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

1)	Perashanth P.N Mob: 9980488332	Advocate for Petitioners	
----	-----------------------------------	-----------------------------	--

2)	R. Venkatasubramanian Mob 9447060260	Respondent I	
----	---	-----------------	---

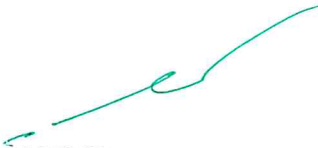
3.	SATI. P. JAYU SPT Legal	Advocate to Respondent	
----	----------------------------	------------------------	---

Counsel for applicant in I.A. No.38/18, who is also the counsel for the petitioner in the main petition is present, I.A. 38/2018 is listed today. After hearing both sides in part, the counsel for applicant informed the Tribunal that he would file rejoinder in this application.

The Tribunal also required clarification from the counsel for the applicant how the applicant can file this application under Companies Act, 1956. Further clarification is required how the applicant has taken notices on other respondents who are not the parties without the order of the Tribunal.

List it on 22.03.2018 at 3.00 p.m.


MEMBER (T)


MEMBER (J)